

national policy on wages, income and prices; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Government has not taken a view on the wide range of issues relating to the formulation of national policy on wages, incomes and prices. However, the determination of appropriate incomes, wages and prices will form an integral part of the next Five Year Plan under preparation.

Setting up of industries based on vast deposits of bauxite, coal and iron ore

640. SHRI LADLI MOHAN NIGAM: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to set up industries based on vast deposits of bauxite, coal and iron-ore available in Madhya Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). In so far as bauxite is concerned there is already a project at Korba of the Bharat Aluminium Company Limited—a Government of India Undertaking.

Thermal power capacity of 1380 MW based on coal is at present under construction in Madhya Pradesh.

As regards iron ore, there is a preposal under consideration for setting up a pelletisation plant at an estimated cost of Rs. 84.70 crores utilising iron ore fines from Bailadila Mines. In addition to this, Visakhapatnam Steel Plant proposed to be set up at an estimated cost of Rs. 2256 crores will utilise iron ore from the Bailadila range.

Representations from Four-star and Five-star hotels for relaxation of the luxury tax

641. SHRI J. K. JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of four-star and five-star hotels in India;

(b) whether Government have received any representation from these hotels for relaxation in the luxury tax proposed in the union budget; and

(c) what decision Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) There are at present 15 five-star, including five-star deluxe, hotels and 13 four-star hotels in the country;

(b) Yes, Sir.

(c) Government reaction to these representations will be finally reflected in the Bill when it is presented in the Parliament.

Violation of flight rules by late Shri Sanjay Gandhi

642. SHRI SATYA PAL MALIK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Director General of Civil Aviation had written a letter to the Prime Minister regarding violation of flight rules by late Shri Sanjay Gandhi; and

(b) if so, what action Government had taken thereon?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.